Annexure-1

Name of the corporate debtor: Vandanaa Energy and Steels Private Limited; Date of commencement of liquidation: 31.10.2018; List of stakeholders as on: 04.04.2019

List of secured financial creditors

(Amount in ₹)

Sl.		Identificat ion No.	Details of	claim received	Details of claim admitted							Amount of contingent	Amount of any mutual dues,	Amount of claim rejected	Amount of claim under verification	
		10111100	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	by security	interest relinquished?	Details of Security Interest	Amount covered by guarantee	amount of claims	U	that may be set off			s, 11 uni
							interest	(Yes/No)			admitted					
1	Punjab National Bank	NA	24/12/2018	1,69,55,00,660	1,65,83,62,943	Secured		Yes	Parri-Passu	NIL	43.15%	Nil	Nil	3,71,37,717	Nil	
2	UCO Bank	NA	24/12/2018	1,29,10,77,372	1,29,10,77,372	Secured		Yes	Parri-Passu	NIL	33.59%	Nil	Nil	0	Nil	
3	Bank of Baroda	NA	24/12/2018	85,98,29,737	85,98,29,737	Secured		Yes	Parri-Passu	NIL	22.37%	Nil	Nil	0	Nil	
4	State Bank of India	NA	24/12/2018	3,43,28,286	3,43,28,286	Secured		Yes	Exclusive	NIL	0.89%	Nil	Nil	0	Nil	
Total 3,88,07,36,055				3,84,35,98,338						100.00%			3,71,37,717			